Master Circular

PRIORITY SECTOR LENDINGS - SPECIAL PROGRAMMES

PMRY - Quarterly Progress Report

(Vide paragraph 17(b) - Section III)

Proforma for Reporting Data by - (i) the implementing bank branches to their Controlling Offices/Lead Bank Officer of the District concerned/District Coordinator,

ne of the te/	Target	No.of	Total	Loans	Total	Loans	% of	Loans sancti		% of	Loans disbursed		% of	Loans sanctioned		% of	Loans disburs	% of		
on ritories		appins recd.	sanctioned		disbursed		Col 6 to 4	to SC out of		Col 9	to SC out of		Col 12 to 6	to ST out of		Col 15 to 4	to ST out of		Col 18 to 6	
								total sanction			total disbursement			total sanction			total disbursement			
			No.	Amt.	No.	Amt.		No.	Amt.		No.	Amt.		No.	Amt.		No.	Amt.		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	
yana																				
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(Amount in Rs. Lakh)

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Loan sanctiond to		% of	Loan disbursed to		% of	Loans sanctioned		% of	Loans disbursed		% of	Loan Sanctioned to		% of	Loan Disbursed to		% o
		Col 21 to			Col 24	to women out of		Col 27 to			Col 30 to	Phy.		Col 33 to	Phy.		Col 36
OBC out of total		4	OBC out of total		to 6	to women out of total sanction		4	to women out of total disbursement		6	handicaped out of total loan		4	nandicaped out of total loan		to 6
No.	Amt.		No.	Amt.		No.	Amt.		No.	Amt.		No.	Amt.		No.	Amt.	
21	22	23	24	25	26	27	28	29	30	31	32	33	34	35	36	37	38
Total																	

Notes:

1. The data in this proforma will be furnished district-wise by the Controlling Offices of banks to their Regional Rural Offices at the State/UT level; the State-wise position will be reported by the Regional/Zonal Offices to their Head Offices while the District-wise position of each State/UT will be furnished by them to the SLBC Convenors and the Regional Offices of RPCD, RBI.

2. The statement should be compiled/consolidated promptly and furnished to the respective recipients within the time limits specified below:

From To Maximum time allowed

a)	Branch	Controlling Offices/LBO/District Co-ordinator	10 days from the close of the quarter
b) quarter	Controlling Office and District Co-ordinator	Regional/Zonal Office/LBO	20 days from the close of the
c)	Regional/Zonal Office	SLBC Convenor/Head Office/RPCD R.O.	30 days from the close of the quarter
d) quarter	Head Offices of banks	RPCD, RBI, Central Office	45 days from the close of the